

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00599/2020

Friday, this the 29th day of January, 2021

C O R A M :

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Ajithkumar P.C, aged 59 years
 S/o.C.N. Chellappan Pillai
 Assistant Commissioner of Customs
 Air Customs, Cochin International Airport
 Nedumbassery , Pin – 683 111
 Residing at: Purathanayil House
 Marampally P.O
 Aluva (Via), Pin – 683 105

...Applicant

(By Advocate Ms.Sreekala T.N)

v e r s u s

1. Union of India, represented by the
 Secretary to the Government of India
 Ministry of Finance, (Department of Revenue)
 New Delhi – 110 001
2. The Commissioner of Customs
 Customs House, Willington Island
 Cochin – 682 009
3. The Deputy Commissioner of Customs (Administration)
 Customs House, Willington Island
 Cochin-682 009
4. The Deputy Controller of Accounts
 Southern Zone
 CE Annex Building
 26/1, UG Salai, Nungambakkam
 Chennai – 600 034

5. Senior Accounts Officer
 Pay and Accounts Office
 Customs House, Willington Island
 Cochin – 682 009

6. Shri.C.Ravindran
 Senior Accounts Officer
 Pay and Accounts Office
 Customs House, Willington Island
 Cochin – 682 009

....Respondents

(By Advocate : Mr.N.Anilkumar,SCGSC for R 1 to 5)

This application having been heard on 29.1.2021 through video conference, this Tribunal on the same day delivered the following :

ORDER (ORAL)

HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER

Counsel for the respondents submits that the entire relief has already been granted and the Original Application may be closed. Counsel for the applicant has no objection in closing the O.A.

2. The Original Application is disposed of accordingly . No costs.

(K.V.EAPEN)
ADMINISTRATIVE MEMBER

(P.MADHAVAN)
JUDICIAL MEMBER

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List of Annexures

Annexure A1 - True copy of the statement of fixation of pay under CCS(RP) Rules, 2016. Issued by the 4th respondent dated 10.8.2016

Annexure A2 - True copy of the pay fixation statement, dated 8.12.2016 issued to Shri.K.P.Ajith Kumar, by the 4th respondent

Annexure A3 - True copy of the order bearing No.C.No.II/24/02/2017-Accts, dated 16.11.2017, issued from the office of the Commissioner, Central GST & Central Excise, Thiruvananthapuram

Annexure A4 - True copy of Office Memorandum issued by the Department of Personnel and Training, bearing No.35034/3/2015-Estt.(D) dated 22.10.2019

Annexure A5 - True copy of the Revised Pay Fixation statement issued to one Shri.Senson thomas, dated 25.5.2020

Annexure A6 - True copy of the stepping up of pay and pay fixation in respect of one Shri.K.Padmakumar, dated 18.6.2020

Annexure A7 - True copy of the order of this Tribunal in O.A 180/345/2020 dated 4.8.2020

Annexure A8 - True copy of the representation dated 11.8.2020 submitted to the 2nd respondent

Annexure A9 - True copy of the pay fixation order dated 12.10.2020 issued by the 2nd respondent

Annexure A10 - True copy of the communication bearing No.F.No.S43/07/2020-21 AdmnCus, dated 16.10.2020 by the 3rd respondent

Annexure A11 - True copy of the memo F.No.S43/07/2020-21 AdmnCus, dated 9.11.2020, by the 3rd respondent.

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